

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL):

(a) No, Sir. As per information provided by Government of National Capital Territory of Delhi, 79 (seventy nine) buffaloes died due to infectious disease including Haemorrhagic Septicaemia in Nangli Dairy Colony near Najafgarh.

(b) No, Sir. The dairy owners have rather appreciated the efforts made by the Animal Husbandry Department, Government of NCT Delhi.

(c) No, Sir. The injections containing antrycide were found to be effective in the animals suffering from blood protozoan infections alone. However, for treating the cases of mixed/secondary bacterial infections other suitable chemotherapeutic agents have been used along with injections of antrycide.

(d) Yes, Sir. The unhygienic conditions prevailing in the dairy colony helped in spreading the infection brought in by some animals which were introduced in the colony recently.

(e) Excess accumulation of dung surrounding the entire area and improper drainage facilities with resultant accumulation of water and urine have favoured the spread of the infection.

The Department of AH, Government of Delhi have taken the following remedial steps with the help of the Sanitary Wing of the Municipal Corporation of Delhi:

Removed the dung heap, Improved the drainage facilities resulting in removal of water stagnation, Spraying of disinfectants and applied lime in that area.

Grievances of Research Scientists

1131. SHRI VARKALA RADHAKRISHNAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have received any representation from Agricultural Research Science Scientists forum, CTCRI Unit, Trivandrum, Kerala regarding certain grievances affecting scientists at CTCRI, Trivandrum;

(b) if so, the details thereof; and

(c) the steps taken by the Government for redressal of their grievances?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL):

(a) Yes, Sir.

(b) Scientists of CTCRI, Trivandrum have represented their grievances to the ICAR authorities concerning the general service conditions of the ARS Scientists under the Council which are briefly given below:

(i) Granting of cut-off date as provided in UGC notification in lieu of Fourth Pay Commission recommendation has not been granted to ICAR Scientists.

(ii) Implementation of UGC pay scales in toto in lieu of Fifth Pay Commission recommendation

(iii) Rectification of anomalies as per the direction of CAT Principal Bench by the High Power Committee has not been done to the majority of Scientists.

(c) Item-wise details of action taken by ICAR may be given as under:—

(i) Issues relating to the extension of cut-off date was considered by the Govt. but it is not possible to agree to this grievance because the UGC pay scales for ICAR Scientists was to be implemented as a package w.e.f. 1.1.86.

(ii) ICAR has already implemented revised UGC pay scales for ICAR Scientists, in lieu of 5th Pay Commission recommendation vide letter No. 1(15)/98-Per. IV dated 27.2.99.

(iii) ICAR has already rectified the anomalies as per the direction of CAT, Principal Bench, New Delhi through High Powered Committee. No anomaly exists in this regard.

Multi-State Co-operative Societies Bill

1132. SHRI BALRAM JAKHAR: Will the PRIME MINISTER be pleased to state:

(a) whether a New Multi-State Cooperative Societies Bill based on the recommendations of Brahm Perkash Committee is pending with the Government since long;

(b) if so, the details thereof; and

(c) the time by which the Union Government intends to enact the Bill?